

(b) the number of units out of them which have started functioning and the number of such units which have not yet started functioning; and

(c) the value of exports made by these units upto January 31, 1995?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI P. CHIDAMBARAM) : (a) and (b). A Statement is enclosed.

(c) The information is being collected and will be laid on the Table of the House.

STATEMENT

Number of 100% EOUs approved for setting-up and functioning since liberalisation of Industrial Policy in July, 1991

Sl. No.	State	No. of EOUs approved	EOUs which have started production	EOUs which are under implementation and others
1.	Andhra Pradesh	286	39	247
2.	Bihar	4	-	4
3.	Gujarat	176	37	139
4.	Haryana	121	8	113
5.	Himachal Pradesh	13	1	12
6.	Jammu & Kashmir	1	-	1
7.	Karnataka	203	30	173
8.	Kerala	42	19	23
9.	Madhya Pradesh	71	2	69
10.	Maharashtra	291	40	251
11.	Meghalaya	1	-	1
12.	Orissa	30	2	28
13.	Punjab	44	3	41
14.	Rajasthan	124	8	116
15.	Tamil Nadu	267	67(P)	200(P)
16.	Tripura	1	-	1
17.	Uttar Pradesh	132	11	121
18.	West Bengal	42	11	31
19.	A&N Islands	4	-	4
20.	Dadar & Nagar Haveli	12	3	9
21.	Delhi	64	9	55
22.	Goa, Daman & Diu	27	4	23
23.	Pondicherry	7	-	7
24.	Indian EEZ	20	-	20

P : Provisional

Export of Processed Fruits and Vegetables

5369. SHRI SATYA DEO SINGH :
SHRI PANKAJ CHOWDHARY :
SHRI MAHESH KANODIA :

Will the Minister of COMMERCE be pleased to state:

(a) whether the Government have received any proposal from the Agricultural and Processed Food Products Export Development Authority (APEDA) or any other private sector organisation for joint venture with the Indian Corporation working in foreign countries to export of processed fruits and vegetables;

(b) if so, the details thereof; *

(c) whether any study has been conducted in this regard;

(d) if so, the outcome thereof; and

(e) the action taken by the Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI P. CHIDAMBARAM) : (a) There is presently no proposal pending with Government from the Agricultural and Processed Food Products Development Authority or any other private sector organisation to establish an overseas joint venture to export processed fruits and vegetables.

(b) to (e). Do not arise.

Assistance from International Agricultural Organisations

5370. SHRI MANJAY LAL : Will the Minister of FINANCE be pleased to state :

(a) whether International Agricultural Organisations like Food and Agriculture Organisation of United Nations and Cooperative for American Relief Everywhere (CARE) provide assistance to the Government of India;

(b) if so, the details thereof; and

(c) the assistance received by the Government through these organisations during last two years alongwith the details of utilisation.

THE MINISTER OF STATE OF THE MINISTRY OF FINANCE (SHRI M.V. CHANDRASHEKHARA MURTHY) : (a) to (c). Food and Agricultural Organisation (FAO) provides technical assistance to its member nations including India in agriculture, food, fisheries and forestry sectors under its member nations including India in agriculture, food, fisheries and forestry sectors under its Technical Cooperation Programme. During 1993-94 and 1994-95 India has been receiving technical assistance from F.A.O. in the form of training, consultancy services, equipments etc. under its Technical Cooperation Programme for eleven projects. FAO also assists in the execution of various Regional/Government Cooperation